

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 208
(IB)-667(ND)2019

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotified to 05.04.2021



(T.S. Singh)
Court Officer